

दिया जा सका। इसके अतिरिक्त, ऐसे प्रत्येक प्रस्ताव पर विचार करने के लिए पर्याप्त उच्च स्तर पर विस्तृत कार्यविधियाँ निर्धारित की गई हैं। हाँ तक ऊपर (क) में उल्लिखित मामलों में पुनर्नियुक्ति के कारणों का सम्बन्ध है, इन्हें मोटे तौर पर निम्न प्रकार वर्गीकृत किया जा सकता है :—

- (i) नियमों में निर्धारित शर्तों के अनुसार अधिकाधिकों का उपलब्ध न होना।
- (ii) लोक हित की अत्यावश्यकता।
- (iii) जहाँ पद के लिए अपेक्षित उच्च विशेषज्ञता के ज्ञान तथा अनुभव के कारण पुनर्नियुक्ति आवश्यक हो गई हो।

Utilisation of Cauvery Water for Power Generation by Kerala

5669. SHRI C. K. CHANDRAPAN: Will the Minister of ENERGY be pleased to state:

(a) whether the Kerala Government is keen about its proposal to utilise Cauvery waters for power generation in its two hydro-electric projects; and

(b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). Yes, Sir. The Kerala State has sent the following two schemes:

(i) *Mananthody Hydro Electric Project:*

It envisages the creation of a reservoir of a gross capacity of 327 million cubic meters (mcum) by construction of a 3627 meter high dam across the Mananthody river, construction of tunnel to divert the waters from the Mananthody reservoir to the adjacent Valapathan basin, and a

power station with an installed capacity of 200 MW.

(ii) *Kerala Bhavani H. E. Scheme:*

It envisages west-ward diversion of the waters of the Bhavani for power generation. The scheme envisages construction of a 61 meter high masonry dam and a power station with an installed capacity of 100 MW.

Indo German Agreement for manufacture of Gas Plant

5670. SHRI C. K. CHANDRAPAN: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that an agreement for manufacturing producer gas plant has been signed between Bird Company, Calcutta and Reramishe Industries Bedarfs, West Germany recently;

(b) if so the facts thereof; and

(c) the reaction of Government's thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) to (c). A proposal for foreign collaboration has been received. It has been receiving appropriate consideration of the Government.

Activities of C.I.A. in Jamtara

5671. SHRI BIBHUTI MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the Searchlight published from Patna dated 26th February, 1975, page 2, column 1 to 3 under the heading "C.I.A. active in Jamtara, alleges Congress M.L.A.";

(b) if so, whether Central Government have received any report from its Central Intelligence; and

(c) if so, the facts thereof?